

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1236 /96.

Dt. of Decision : 10-10-96.

1. T. Shyamsunder
2. K. Parsharam Nayak
3. B. Vittal
4. D. Vijay Kumar
5. N. Shankar
6. K. Ramesh Babu
7. K. Sri Ram
8. Raja Ram
9. Anand Babu
10. D. Jagannatha Rao
11. K. Narsaiah
12. P. Kishan

.. Applicants.

vs

1. The Union of India Rep. by
the Chairman, Telecom Commission,
New Delhi.
2. The Telecom District Manager,
Adilabad.
3. The Chief General Manager,
Telecom, AP. Circle, Hyderabad.

.. Respondents.

Counsel for the Applicant : Mr. K. Venkateswara Rao

Counsel for the Respondents : Mr. K. Bhaskara Rao, Addl. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

..2

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr. K.Venkateswara Rao, learned counsel for the applicants and Mr.K.Bhaskara Rao, learned counsel for the respondents.

2. There are 12 applicants in this OA. They are directly recruited as Technicians. They were selected and recruited prior to 1-1-86 and their training period was also over prior to 1-1-86.

3. This OA is filed ~~fax~~ to treat their training period as service for the purpose of national increment and to extend the monetary benefits from 1-10-90. It is stated that they have submitted a representation in this connection but so far no reply has been received. Hence the OA is filed praying for a relief as noted above.

4. The applicant submits that this case is squarely covered by the order of this Tribunal in OA.No.1423/93 disposed of on 28-3-94. The learned standing counsel also submits that it is a covered case. In view of the above the following direction is given:-

The respondents are directed to treat the period of training of the applicants as service for fixation of the increments nationally and they should be given the monetary benefit from 1-10-90.

5. The OA is disposed of as above at the admission stage itself. No costs.

(R. RANGARAJAN)
MEMBER (ADMN.)

DATED : The 10th Oct. 1996.
(Dictated in Open Court)

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Amalg.
10-10-96
D.R. (J)

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3..

O.A.NO.1236/96

Copy to:

1. The Chairman, Telecom Commission,
New Delhi.
2. The Telecom District Manager,
Adilabad.
3. The Chief General Manager, Telecom,
A.P.Circle, Hyderabad.
4. One copy to Mr.K.Venkateswar Rao, Advocate,
CAT, Hyderabad.
5. One copy to Mr.K.Bhaskara Rao, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One duplicate copy.

YLKR

9/11/96 (30)

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Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 10-10-96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

in
O.A. NO. 1236/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

30 Drafts

